

(ख) यदि हां, तो इस निर्णय के कब क्रियान्वित किये जाने की संभावना है ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री विद्या चरण शुक्ल) : (क) और (ख) हिन्दी सलाहकार समिति ने केवल यह सिफारिश की है कि हिन्दी का काम करने वाले कर्मचारियों का एक समुदाय होना चाहिये। यह सिफारिश विचाराधीन है।

हिन्दी स्टेनोग्राफर

2745. श्री प० ला० बारुवाल :

श्री हुकूम खन्द कदुशाय :

श्री शिन्दरे :

श्री यु० ब० सिंह :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हिन्दी सलाहकार समिति ने हिन्दी स्टेनोग्राफरों को अंग्रेजी स्टेनोग्राफरों के संवर्ग में शामिल करने की सिफारिश की है; और

(ख) यदि हां, तो इस सम्बन्ध में क्या निर्णय किया गया है ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री विद्या चरण शुक्ल) : (क) यह सिफारिश हिन्दी सलाहकार समिति की उप-समितियों में से एक ने की थी।

(ख) मामला विचाराधीन है।

Nagaland Assam Boundaries

2746. **Shri Firodia:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have instituted an enquiry to find out whether or not the Nagas have occupied several thousands acres of land in Assam; and

(b) if so, the results thereof?

2301 (Ai) LSD—6.

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). Enquiries were made in the matter from the Governments of Assam and Nagaland. According to the Government of Assam, about 6000 acres of reserve forests in Assam have been encroached upon by Nagas but according to the Government of Nagaland, certain areas which have been under cultivation by Nagas since long are now being claimed by the Government of Assam. As stated in reply to the Unstarred Question No. 139 in the Lok Sabha on 2-11-66, the Chief Minister, Nagaland, has written to the Prime Minister, inviting attention to this matter and suggesting the appointment of a boundary commission. This matter is under consideration.

Oil Prospecting at Cochin

2747. **Shri Firodia:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government have concluded an agreement with M/s. Philips Petroleum of U.S.A. for oil prospecting at Cochin;

(b) whether the terms of agreement are considered to be very unfavourable to India;

(c) whether it is also a fact that the price to be paid for crude is much higher, looking to the declining price trends; and

(d) if so, the reasons which compelled Government to conclude such an agreement?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) No.

(b) to (d). Do not arise.

Security of Officers at Parliament Street

2748. **Shri Firodia:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that security and protection to Government and non-Government offices located in